

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P.(IB)-1398(MB)/2017

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2022**

NAME OF THE PARTIES: Bank of India

V/s.

Gupta Infratec Pvt.Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared on either side.

Registry shall issue notice to the RP clearly intimating the next date of hearing.

RP Mr. Ranjit Dnyanchand Jain, 107, Rachana Sahil Apartment, Ambazari, Nagpur, email ranjitdjain@gmail.com, Registration No. IBBI/IPA-001/IP-P00063/2017-18/10149 shall appear in person before this bench on the next date of hearing, failing which the conduct of the RP would be intimated to the IBBI for taking appropriate action against RP.

Registrar is hereby directed to communicate the above order to the RP immediately. List this matter on **06.10.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
H.V.SUBBA RAO
Member (Judicial)

/SKS/